

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

1. **CP(IB)-06(MB)/2019**

CORAM: SHRI V.P. SINGH
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **26.06.2019**

NAME OF THE PARTIES: Meena S Gupta
v/s.
Satellite Developers Pvt Ltd

SECTION: 7 OF INSOLVENCY & BANKRUPTCY CODE, 2016.

ORDER

1. Ld. Counsel for the Financial Creditor/Petitioner as well as the Corporate Debtor/Respondent are present.
2. Owing to paucity of time, matter is adjourned to **31.07.2019**.

Sd/-
V.P. SINGH
Member (Judicial)

26.06.2019
pvs